## **GOVERNMENT OF INDIA**

### MINISTRY OF PANCHAYATI RAJ

### **LOK SABHA**

# **UNSTARRED QUESTION NO. 254**

ANSWERED ON 02/12/2025

### E-GOVERNANCE UNDER RGSA IN UTTAR PRADESH

† 254. SHRI DEVESH SHAKYA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the Gram Panchayats that have completed capacity-building, activities under the Rashtriya Gram Swaraj Abhiyan (RGSA) during the last five years, social class-wise districts of Uttar Pradesh;
- (b) the details of funds sanctioned, disbursed and utilised infrastructural support like Panchayat buildings and digital equipment in the state, year-wise;
- (c) whether there is any impact evaluation has been carried out on the adopted decentralized planning and e-governance under RGSA, if so, the findings thereof; and
- (d) the details of the steps taken to improve the effective implementation of RGSA in the aspirational and backward districts of Uttar Pradesh?

#### **ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (d) Panchayat, being "Local Government", is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus the primary responsibility of

strengthening grassroots level governance lies with States/UTs. However, Ministry has been implementing a Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the major objective of Capacity Building & Training (CB&T) of Elected Representatives, Functionaries and other stakeholders of Panchayats across all States/UTs including Uttar Pradesh for improving Panchayat Governance. Under the scheme of RGSA, Ministry provides support for CB&T of elected representatives, functionaries and other stakeholders of Panchayats in different categories viz. basic orientation and refresher training, thematic training, specialized training, panchayat development plan training, e-Governance training, etc. The components of RGSA, including CB&T are implemented by the States/UTs, including Uttar Pradesh, through their existing institutional mechanisms. The States/UTs are responsible for planning, executing, and monitoring these activities at the grassroots level to ensure effective implementation. However, social class—wise CB&T information is captured under revamped RGSA through the Training Management Portal (TMP), based on the updates from the States/UTs. The social class—wise participants provided training under RGSA in the State of Uttar Pradesh is annexed.

The implementation of the scheme is closely monitored through meetings and video conferences with State officials. The Central Empowered Committee (CEC) of RGSA, while approving a State's Annual Action Plan (AAP), considers the progress of implementation and the utilisation of funds. States/UTs are regularly reminded to furnish the requisite documents, including Utilisation Certificates (UCs) and Auditor's Reports, in accordance with Ministry of Finance instructions, for the regulation of fund releases.

(b) Rashtriya Gram Swaraj Abhiyan (RGSA) is a demand driven scheme and funds are released to the States/UTs against total amount of Annual Action Plans (AAP) approved by Central Empowered Committee. Funds under the scheme are released against the total approved amount of the Annual Action Plan (AAP). The expenditure of the funds is undertaken by the State in accordance with their priorities including those related to Gram Panchayat Bhawans and Computers for digital enablement, within approved component of AAP of the RGSA.

Under revamped RGSA, 1273 Gram Panchayat Bhawans have been approved for the State of Uttar Pradesh, of which 1046 have been constructed. Additionally, all 3,145 computers approved under the revamped RGSA have now been procured.

The year-wise funds released and utilized in the State of Uttar Pradesh under revamped RGSA is as under:

(Figures in Crore)

Year	Funds released	Funds Utilised*
2022-23	85.05	96.33
2023-24	84.13	158.95
2024-25	38.77	180.84

- \* Utilistion of funds includes unspent balance of previous years/ schemes and State Share
- (c) An external evaluation of the Revamped RGSA has been undertaken through the Institute of Rural Management, Anand (IRMA). The study conducted a large-scale field survey covering 600 Gram Panchayats across 120 blocks in 60 districts of 16 States, engaging over 6,000 stakeholders, including Elected Representatives, Panchayat Functionaries, line department officials, trainers/faculty, and State/District RGSA units. The broad framework covered under the evaluation study of the scheme also includes preparation of Panchayat Development Plan and e-Governance. The evaluations indicate that the scheme's structured, multi-layered capacity-building, combining classroom/thematic modules, exposure visits and digital learning, has enhanced PRI capacities in Panchayat operations, planning and implementation (including GPDP), digital governance, citizen engagement and financial management. Post-training assessments record measurable gains in knowledge and practice, supporting more effective local governance and the Localisation of SDGs.

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Annexure
Social class—wise participants provided training under RGSA in the State of Uttar
Pradesh

			Other		Total
	Schedule	Schedule	Backward		
Year	Caste	Tribe	Class	Others	
2020-21	-	-	-	-	71,835
2021-22	-	_	-	-	1,16,042
2022-23	10,431	238	17,315	20,468	48,452
2023-24	33,641	1,498	62,324	46,911	1,44,374
2024-25	18,357	654	36,879	20,412	76,302

<sup>(-)</sup>The Social class wise data captured on Training Management Portal (TMP), as updated by States/UTs, under Revamped RGSA started from 2022-23.